

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-133
101/241-242/ND/2021

IN THE MATTER OF:

Balraj Sharma & Anr

Vs.

Ashoka Buildcity Pvt. Ltd. & Ors.

...PETITIONER

...RESPONDENT

SECTION

U/s 241-242

Order delivered on 17.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 19.08.2021.


(Madhu Narula)
Court Officer